

WEEKLY DISPATCH STATEMENT

FROM : 31.08.2026 to 04.09.2026

S. NO. APPEAL NO.

FINAL ORDER NO./MISC ORDER
NO.DATE OF ORDER RECEIVED
FROM THE PS TO HON'BLE
PRESIDENT /MEMBERSDATE ON WHICH
ORDER SENT FOR
DISPATCH

		FINAL ORDER NO.		
1	ST/51302/2020	F.O/51329-51331/2026	25-08-2026	01-09-2026
2	ST/55201/2023	F.O/51285/2026	25-08-2026	01-09-2026
3	ST/50560/2022	F.O/51322/2026	25-08-2026	01-09-2026
4	ST/51053/2021	F.O/51306/2026	25-08-2026	01-09-2026
5	ST/52129/2018	F.O/51303/2026	25-08-2026	01-09-2026
6	ST/50700/2019	F.O/51301/2026	25-08-2026	01-09-2026
7	ST/55425/2023	F.O/51313/2026	25-08-2026	01-09-2026
8	ST/50326/2021	F.O/51315-51316/2026	25-08-2026	01-09-2026
9	ST/51231/2025	F.O/51305/2026	25-08-2026	01-09-2026
			25-08-2026	01-09-2026
		MISC ORDER		
1	ST/55148/2023	M.O/50440/2026	25-08-2026	01-09-2026



Deputy/ Asstt. Registrar

uploaded in PDF format on the CESTAT website immediately after signature of the Hon'ble members on the same day for the parties and public at large.
Thus all the interested parties and other information seekers under R.T.I Act may download these orders from CESTAT website.